

GOVERNMENT OF INDIA  
MINISTRY OF POWER

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2233**  
TO BE ANSWERED ON 01.01.2019

**FUNDS FOR SAUBHAGYA SCHEME**

**2233. SHRI NARAYAN LAL PANCHARIYA:**

Will the Minister of **POWER**  
be pleased to state:

- (a) the details regarding targets set, for rural electrification under SAUBHAGYA Scheme, State-wise;
- (b) the details regarding allocation of funds for the scheme by Central Government;
- (c) the details regarding shares of Centre and States in funds required for the said scheme;
- (d) the details regarding target dates set for achievement of objectives of the scheme; and
- (e) the details regarding monitoring mechanism to ensure timely achievement?

**A N S W E R**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY

( SHRI R.K. SINGH )

**(a) to (d) :** Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – “Saubhagya” with an outlay of Rs.16,320 crore including Gross Budgetary Support (GBS) of Rs.12,320 crore with the objective to achieve universal household electrification by providing electricity connections to all households in rural and all poor households in urban areas by March, 2019. Under Saubhagya, Government of India provides funds to the States to the extent of 60% (85% for special category states) as grant. An additional grant of 15% (5% for special category states) is also available subject to achievement of 100% household electrification by 31st December 2018. As on 26.12.2018, 2.31 crore Households have been electrified since launch of Saubhagya on 11<sup>th</sup> October, 2017. The State-wise household electrification progress under Saubhagya is given at **Annexure**.

**(e) :** The Saubhagya scheme is being reviewed at the following levels:

- (i) Apart from DISCOM/State Power Department, REC Limited, the nodal agency, monitors implementation of scheme through its State/Regional offices at field level.
- (ii) At State level, a Committee under the Chairmanship of Chief Secretary is in place to monitor progress and resolve issues relating to implementation the scheme.
- (iii) At Central level, an inter-ministerial Monitoring Committee on Saubhagya headed by the Secretary, Ministry of Power, monitors the implementation of the scheme. Besides, the progress is reviewed with States / Power Utilities in Review, Planning and Monitoring (RPM) meeting of Ministry of Power on a monthly basis.

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## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2233 TO BE ANSWERED IN THE RAJYA SABHA ON 01.01.2019.

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**HOUSEHOLD ELECTRIFICATION STATUS**

**As on 26.12.2018**

Sl. No.	State	Households electrified w.e.f. 11.10.2017 (Since launch of Saubhagya)
1	Andhra Pradesh	1,55,672
2	Arunachal Pradesh	24,539
3	Assam	12,44,705
4	Bihar	32,59,041
5	Chhattisgarh	6,81,290
6	Gujarat	41,317
7	Haryana	52,774
8	Himachal Pradesh	12,888
9	Jammu & Kashmir	3,67,267
10	Jharkhand	13,49,201
11	Karnataka	2,81,416
12	Madhya Pradesh	19,84,264
13	Maharashtra	10,83,748
14	Manipur	1,02,130
15	Meghalaya	51,621
16	Mizoram	27,803
17	Nagaland	1,05,745
18	Odisha	23,92,929
19	Puducherry	912
20	Punjab	386
21	Rajasthan	15,29,546
22	Sikkim	14,704
23	Tamil Nadu	2,170
24	Telangana	4,44,103
25	Tripura	1,36,400
26	Uttar Pradesh	68,91,309
27	Uttarakhand	2,16,471
28	West Bengal	7,32,290
	<b>Total</b>	<b>2,31,86,641</b>

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